

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 48 of 1998
(O.A. 752 of 1997)

Date of order : 14.9.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G. S. Maingi, Administrative Member

UNION OF INDIA & ORS.

VS.

GOUTAM DUTTA & OTHERS

For the applicants : Ms. B. Ray, counsel

For the opposite party : Mr. B. Chatterjee, counsel
Ms. B. Mondal, counsel

O R D E R

When the matter is called for orders, 1d. counsel, Mrs. B. Ray appearing on behalf of the applicants in this M.A, submits that the official respondents of the O.A. does not want to press the M.A. No. 48 of 1998. So, the M.A. may be disposed of. Accordingly, we dispose of the M.A. as being 'not pressed'.



MEMBER(A)


MEMBER(J)